

km long Golapalli-Paidagudam road can not be considered under RRP-I as Chhattisgarh State Government has not awarded the already sanctioned works under RRP-I covering a length of 593 km and costing ₹ 958 crores as on 30.11.2014.

(c) The proposed sanction ceiling under CRF scheme for the State of Chhattisgarh during 2014-15 is ₹ 292.17 crores.

Repair of Raipur-Bilaspur road

†3245. DR. BHUSHAN LAL JANGDE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether ₹ 22.05 crore has been sought by Chhattisgarh Government for the repair of Raipur-Bilaspur road;

(b) whether the toll period for 26.60 km long Raipur-Durg section is to end in 2015 and no repair works is being done on it; and

(c) whether in view of heavy traffic on Raipur-Durg section, Government would like to order a survey for converting the same into six lane in the public interest?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes Sir.

(b) The concession period for Raipur-Durg section ends on 02.03.2015 as per the Concession Agreement. However, the repair and maintenance work on the road, which is the contractual obligation of the concessionaire, is not being properly attended to by the concessionaire.

(c) Preparation of Detailed Project Report for further development/six-laning of Raipur-Durg section would be taken up under Annual Plan 2015-16 subject to availability of fund and *inter-se* priority of work.

Construction of Kharaigaon-Kalyan and Kalyan-Murbad roads

3246. SHRI MAJEED MEMON: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has approved construction of 8-lane road between toll plaza at Kharaigaon to Kalyan junction and also of 4-lane road between Kalyan and Murbad road;

†Original notice of the question was received in Hindi.

(b) if so, whether the process of inviting tenders for the above works has been initiated and completed; and

(c) if so, the details and the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The proposal for construction of 8-lane road between toll plaza at Kharagaon to Kalyan junction is presently at Detailed Project Report (DPR) stage. As regards road between Kalyan and Murbad, the proposal for 2 lanes with paved shoulder and 4 lanes in built up area is also at DPR stage and proceeding for land acquisition have been initiated.

Environment clearance for Thane-Kalyan road and Mankoli bridge

3247.SHRI MAJEED MEMON: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the proposal for Thane-Kalyan parallel road and Mankoli bridge is awaiting clearance from the Ministry of Environment and Forests;

(b) since when these projects are pending with that Ministry for clearance;

(c) whether Government is going to ensure expeditious clearance of these projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) This Ministry is primarily responsible for development and maintenance of the National Highways. The above said stretch does not form part of the National Highways network.

(b) to (d) Do not arise.

Location of toll gates in Odisha

3248.SHRI DILIP KUMAR TIRKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the toll plazas in Odisha should be set up as per National Highways norms with the consent of both the State Works Department and the Transport Department but Toll gates in the State are located within 60 km distance and also within 10 km radius of the cities which is against National Highway Toll policy;